

terms and conditions providing *inter alia* that (a) the sale or transfer of the fixed assets, furniture, vehicles etc. pertaining to Cooper Allen Branch and North-West Tannery Branch of the Company to the new company (proposed to be registered) will be made in consideration of the assumption by the new company of all the liabilities in connection with absorption and retention or employment of the staff, employees and workmen in relation to the aforesaid two undertakings; and (b) in satisfaction of the part consideration of the sale or transfer of the stock-in-process stores and spare parts belonging to the aforesaid two undertakings (value of which shall be determined by the Auditors as mentioned in the Agreement) the new company shall allot to the Company 2,50,000 Equity Shares of Rs. 10 each (being its entire subscribed capital for the time being) at par credited as fully paid up in the capital of the new company.

(b) As stated in the Directors' Report dated 25th May, 1968, in view of the continuous losses suffered by the Cooper Allen Branch and North West Tannery Branch and in view of the effect which such losses have had on the working of the British India Corporation as a whole, the Directors decided that these Branches could not be run in their present form.

Export of Shoes

*38. SHRI S. P. RAMAMOORTHY:
SHRI D. N. DEB:
SHRI K. M. KOUSHIK:

Will the Minister of COMMERCE be pleased to state:

(a) the total number of shoes exported to rupee payment countries during the last five years (year-wise);

(b) whether it is a fact that un-economical small leather footwear workshops in the country are respon-

sible for keeping prices of Indian exports down;

(c) whether our exports have been decreasing progressively; and

(d) if so, whether any efforts have been made by the State Trading Corporation to boost up the export of shoes and thereby increase our foreign exchange earnings?

THE DEPUTY MINISTER IN THE
MINISTRY OF COMMERCE (SHRI
MOHD. SHAFI QURESHI): (a)

(figures in
lakhs of pairs)

1963-64	5.91
1964-65	5.71
1965-66	6.03
1966-67	12.61
1967-68	12.30

(b) No, Sir.

(c) No, Sir.

(d) S.T.C. is constantly engaged in increasing the export of footwear to various destinations abroad including rupee payment countries.

Railway Accidents

*39. SHRI R. K. SINHA:
SHRI HEM RAJ:
SHRI S. N. MAITI:
SHRI S. KUNDU:
SHRIMATI SUSEELA
GOPALAN:
SHRI YAMUNA PRASAD
MANDAL:
SHRI RABI RAY:
SHRI A. SREEDHARAN:
SHRI D. B. RAJU:
SHRI KANWAR LAL GUPTA:
SHRI KASHI NATH
PANDEY:
SHRI NATHU RAM
AHIRWAR:

Will the Minister of RAILWAYS be pleased to state:

(a) the number of accidents which